

Alleged charges against Public Sector Bosses

228. SHRI M. KATHAMUTHU:
Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a reference made by the Central Vigilance Commissioner that Public Sector bosses are corruptible; and

(b) whether Government will place the full text of inaugural speech delivered on 6th January, 1975 at the 11th Orientation Course of Chief Vigilance Officers in New Delhi, on the Table of the Sabha?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). The full text of the inaugural speech delivered by the Central Vigilance Commissioner on the 6th January, 1975, at the 11th Orientation Course of Chief Vigilance Officers in New Delhi has been placed in the Parliament Library. It is seen from the speech that while the Central Vigilance Commissioner has made certain observations regarding integrity among public servants, including executives employed in Public Undertakings, there is no statement in the speech that "public sector bosses are corruptible".

Atrocities on Harijans at North Damodar Colliery, Dugda

229. SHRI SAMAR MUKHERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the atrocities committed on Harijans at North Damodar Colliery by officer-in-charge, Dugda in collusion with gangsters; and

(b) if so, the action taken against the culprits for this heinous crime?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Facts are being ascertained.

Films received for screening in the Film Festival

230. SHRI VAYALAR RAVI: Will Will the Minister of INFORMA- AND BROADCASTING be pleased to state:

(a) the total number of Films received for screening in the Fifth International Films Festival held in Delhi recently;

(b) how many of these films were selected by the screening committee for exhibition, both in competition and information sections, during the festival; and

(c) the guiding principles under which these films have been screened and selected?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). 47 feature films and 40 short films were entered in the Competition Section, of which 24 feature films and 22 short films were admitted in this Section of the festival. The remaining 23 feature films and 18 short films were eligible for the Information Section and were considered along with 128 feature films and 50 short films entered specifically for that Section. Of the total of 151 feature films and 68 short films, 118 feature films and 47 short films were admitted in the Information Section.

(c) The films which conformed to the aims and objectives of the festival as outlined in the Regulations of the Festival were selected for exhibition on the basis of their quality provided

they did not offend the national feelings and susceptibilities of any of the participating countries.

Implementation of Compulsory Deposit Scheme in Coal Mines

231. SHRI ROBIN SEN:

SHRI DHAMANKAR:

Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn to the irregularities committed in the implementation of the Compulsory Deposit Scheme in the coal mines; and

(b) if so, what arrangements have been made by CMAL and Bharat Coking Coal Limited to maintain proper ledger accounts of the workers?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDHESHWAR PRASAD): (a) The attention of the Government has been drawn to the alleged irregularities in the implementation of the Compulsory Deposit Scheme in coal mines.

(b) The provisions of the Additional Emoluments Compulsory Deposit (Employees other than Employees of Government and Local Authorities) Scheme, 1974, including those relating to the maintenance of ledger accounts, which were issued by the Ministry of Finance in November, 1974, are being implemented by the Coal Mines Authority Ltd. and Bharat Coking Coal Ltd.

Break-downs in Atomic Power Units

232. SHRI S. R. DAMANI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether atomic power generating units are experiencing repeated breakdowns in the current year;

(b) if so, the facts thereof, like frequency of break-downs, causes and the loss of power generation;

(c) whether indigenous skill and knowhow are competent enough to restore the plants to normal working; and

(d) steps taken to work out permanent solution to make the plants dependable for power generation?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): (a) to (d). A statement is laid on the table of the House. [Placed in Library. See No. LT-8911/75]

Criteria for selection of films for the Film Festival

233. SHRI C JANARDHANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the composition of the Selection Committee for selecting films for the Fifth International Film Festival held in New Delhi;

(b) the criteria of selecting films;

(c) whether no Malayalam films including award winning 'Nirmalyam' was selected for competition films; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) The composition of the Selection Committee for selecting films for the Fifth International Film Festival was as follows:

1. Shri G. D. Khosla—Chairman.
2. Shri H. C. Khanna
3. Shri V. D. Vyas.